

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

Jaipur, the 08th day of August 2005

**CONTEMPT PETITION NO. 15/2005
IN
ORIGINAL APPLICATION NO. 55/2002**

CORAM:

HON'BLE MR. M.L. CHAUHAN, MEMBER (JUDICIAL)
HON'BLE MR.M.K. MISRA, MEMBER (ADMINISTRATIVE)

N.N. Thakur son of Late Shri Pandi Shreekant Thakur aged about 68 years, resident of 37/150, Nirmalya Kutir, Shakti Path Shyam Vihar, Sheopur Sanganer, Jaipur. Retd. PET, K.V. No. 1, Jaipur.

.....Applicant

By Advocate: None

versus

- 1 Shri Rang Lal Jamuda (IAS), Commissioner, Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi.
- 2 Shri O.S. Dave, Asstt. Commissioner, Kendriya Vidyalaya Sangathan, Jaipur Region, Gandhi Nagar Marg, Bajaj Nagar, Jaipur.

.... Respondents.

By Advocate : Mr. V.S. Gurjar

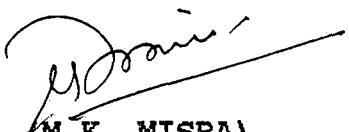
ORDER (ORAL)

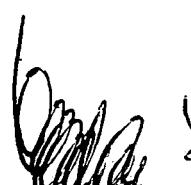
The applicant has filed this Contempt Petition against *W*, the alleged violation of the order of this Tribunal dated

06.12.2004 passed in OA No. 55/2002.

2 Notice of the Contempt Petition was given to the respondents. Mr. V.S. Gurjar, Advocate, has put appearance on behalf of the respondents and has filed reply. Alongwith the reply, the respondents have annexed copy of the order 25.04.2005 passed by the Hon'ble High Court in DB Civil Writ Petition No. 2926/2005 vide which the operation of the order of this Tribunal dated 06.12.2004 has been stayed.

3 In view of this development, the present Contempt Petition does not survives. Notices issued to the respondents are hereby discharged. The Contempt Petition shall stand disposed of accordingly.


(M.K. MISRA)
MEMBER (A)


(M.L. CHAUHAN)
MEMBER (J)

AHQ